

**FORM A  
PUBLICANNOUNCEMENT**

*[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]*

**FOR THE ATTENTION OF THE CREDITORS OF RAWAL AGRO CHEM INDUSTRIES PVT LTD**

**RELEVANT PARTICULARS**

<b>1.</b>	NAME OF CORPORATEDEBTOR	RAWAL AGRO CHEM INDUSTRIES PVT LTD
<b>2.</b>	DATE OF INCORPORATION OF CORPORATEDEBTOR	22 June 1983
<b>3.</b>	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar Of Companies, Mumbai, Maharashtra
<b>4.</b>	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U01110MH1983PTC030266
<b>5.</b>	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	MHATRE PEN BLDG 2ND FL, B WING SENAPATI BAPAT MARG DADAR, MUMBAI, Maharashtra, India, 400028
<b>6.</b>	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	DATE OF ORDER :- 09.01.2024 RECEIVED ON: 12.01.2024
<b>7.</b>	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	180 days from the Insolvency Commencement Date i.e. 7 <sup>th</sup> July 2024
<b>8.</b>	NAME AND THE REG NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	NAME: Shekhar Kumar Agrawal REGN NO.: IBBI/IPA-002/IP-N00883/2019-2020/12874
<b>9.</b>	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL AS REGISTERED WITH THE BOARD	Shekhar Kumar Agrawal Reg. Address: Flat 606, D Wing, RNA Continental CHSL, Subhash Nagar, Chembur (E), Mumbai-400071 Email : shekhar2308@gmail.com
<b>10.</b>	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	Address: D- 519-520 Neelkanth Business Park, Opp VidyaVihar Rly Stn (W), Nathani Road, VidyaVihar (W), Mumbai 400 086  Email: ip.rawalagrochem@gmail.com
<b>11.</b>	LAST DATE OF SUBMISSION OF CLAIMS	26 <sup>th</sup> January 2024
<b>12.</b>	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Not applicable
<b>13.</b>	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	Not applicable
<b>14.</b>	a. RELEVANT FORMS AND b. DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(a) <a href="http://www.ibbi.gov.in/downloadingform.html">www.ibbi.gov.in/downloadingform.html</a> (b) <a href="https://ibbi.gov.in/en/ips-register/registered-ips">https://ibbi.gov.in/en/ips-register/registered-ips</a>

Notice is hereby given that National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of RAWAL AGRO CHEM INDUSTRIES PVT LTD on **9<sup>th</sup> JANUARY, 2024.**

The creditors of **RAWAL AGRO CHEM INDUSTRIES PVT LTD** are hereby called upon to submit their claims with proof **on or before 26<sup>th</sup> January 2024** to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or by electronic means. The proof of claims is to be submitted as per following specified forms:-

- Form B- Claims by Operational Creditors
- Form C- Claims by Financial Creditors
- Form D- Claims by Workmen & Employees
- Form E- Claims by Authorized Representative of Workmen & Employees
- Form F- Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above-mentioned forms in the website [www.ibbi.gov.in](http://www.ibbi.gov.in). Submission of false or misleading proofs of claim shall attract penalties.

Date: **15<sup>th</sup> January, 2024**

Place: **MUMBAI**

**(Shekhar Kumar Agrawal)**

Interim Resolution Professional

**RAWAL AGRO CHEM INDUSTRIES PVT LTD**

REGN NO.: IBBI/IPA-002/IP-N00883/2019-2020/12874

AFA Valid Upto 6<sup>th</sup> November 2024